

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1834
TO BE ANSWERED ON AUGUST 04, 2021**

SETTING UP OF RERA

NO. 1834. SHRI K. J. ALPHONS:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) how many States have set up Real Estate Regulatory Authority (RERA);
- (b) how many cases have been registered under RERA, State-wise;
- (c) how many of these cases have been disposed off; and
- (d) whether RERA has been effective in redressing the grievances of consumers?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

- (a): As on 23rd July, 2021, 30 States/UTs have set up Real Estate Regulatory Authority.
- (b): As per the information provided by various Real Estate Regulatory Authorities, as on 23rd July, 2021, 67,669 Real Estate Projects and 52,284 Real Estate Agents have been registered under RERA.
- (c)& (d): Yes Sir, RERA has been effective in redressing the grievances of consumers. As per information provided by State/UTs, 70,601 complaints have been disposed off by Real Estate Regulatory Authorities till 23rd July, 2021.
